

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 403/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: M/s. Welpure Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Smruti Chavan	Senior Associate	
	Sneha Nemankar	Senior Associate	
	Mani P. Jethi	Associate	

COMMON ORDER

C.S.P. No. 395/230-232/NCLT/MB/MAH/2017

C.S.P. No. 403/230-232/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. These are Scheme Petitions for Admission and Hearing.
3. The Learned Representative attended and placed on record the "Proposed Minutes". "Petitions Admitted". Returnable on 21.07.2017.
4. Adjourned for hearing on **21st July, 2017**.

Dated: **21.06.2017**

Sd/-
M.K. Shrawat
Member (Judicial)